

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.303**  
IB-687(ND)/2023

**IN THE MATTER OF:**

YES BANK LIMITED

.... **APPLICANT/PETITIONER**

**Vs.**

ATS INFRASTRUCTURE LIMITED

.... **RESPONDENT**

**SECTION**

**U/s 7 IBC, 2016**

**Order delivered on 02.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. V. Anush Raajan, Mr. Pradyumn Yadav,  
Advocates

For the Respondent :

**ORDER**

Heard the submissions made by Ld. Counsel appearing for the Corporate Debtor.

The parties are at liberty to file written submissions alongwith case laws, if any, within one week.

List the matter for compliance on **16.02.2024**.

**-SD-**

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**